INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS

FOR 21-MAY-2025 (WEDNESDAY)

BEFORE SHRI RAJESH KUMAR, ACCOUNTANT MEMBER AND SHRI SONJOY SARMA, JUDICIAL MEMBER

CLARIFICATION MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	261	KOL	2024	2006- 07	[A] JYOTI RANJAN ROY(LIMITED GUAREDIAN -SUVAJIT ROY)	С	
2	ITA	314	KOL	2017	2006-	[A] JYOTI RANJAN ROY	С	
3	ITA	963	KOL	2024	2006- 07	[A] JYOTI RANJAN ROY REPRESENTED BY LIMITED GUARDIAN SUVAJIT ROY	С	

Assistant Registrar 19-May-2025